NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 484/(MAH)/2017

CORAM:

Present: SHRI M. K. SHRAWAT MEMBER (J)

SHRI BHASKARA PANTULA MOHAN MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 15.01.2018

NAME OF THE PARTIES:

NAME

Mr. Mukesh Rekhani V/s Chrysal Balaji Citi Buildcon Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241-242 of the Companies Act, 2013.

S. No.

DESIGNATION

SIGNATURE

S.A. Kochrekoz a/w MikLil Chaston Azv. fr. R. Mo. 5

S.A.Kocharekar

V. C. Khatn 1/6 AAR Ligal for Petetoner Shivanand michra A Rusp. 1, 2, 3,44 ORDER P. No.484/241-242/NCLT/MB/MAH/2017

- 1. The Learned Representative of both the sides are present.
- 2. Seeking adjournment. Granted. Adjourned to 21.03.2018 at 2.30 PM.
- 3. The Interim Order dated 18.12.2017 shall remain in operation till the next date

o<u>f hearing.</u> Sd/-

Bhaskara Pantula Mohan Member (Judicial) 15.01.2018

Sd/-M.K. Shrawat Member (Judicial)